

GOVERNMENT OF INDIA
MINISTRY OF MINES
LOK SABHA
UNSTARRED QUESTION NO – 1840
ANSWERED ON 21.9.2020

ESTABLISHMENT OF DMFs

1840. SHRI CHANDRA PRAKASH CHOUDHARY:

Will the Minister of MINES be pleased to state:

- (a) the details of the status of establishment of District Mineral Foundations (DMFs) in each of the districts of Jharkhand affected by mining operations;
- (b) the amount of funds held by DMFs district-wise, the per cent utilization of these funds and the details of projects funded by DMFs in Jharkhand especially in Bokaro, Dhanbad and Giridih districts;
- (c) whether an oversight mechanism exists to prevent diversion of funds to purposes other than welfare of people in mining districts and if so, the details thereof;
- (d) whether the Ministry has come across incidents of Companies not contributing to DMFs and if so, the details thereof and the action taken thereon; and
- (e) whether DMFs have been diverted or stopped for other welfare schemes in the wake of COVID-19 and if so, the details thereof?

ANSWER

THE MINISTER OF MINES, COAL AND PARLIAMENTARY AFFAIRS
(SHRI PRALHAD JOSHI)

- (a) & (b) District Mineral Foundation has been constituted in 24 districts of Jharkhand. Information is given in annexure-I and annexure-II.
- (c) Ministry of Mines circulated guidelines for Pradhan Mantri Khanij Kshetra Kalya Yojna (PMKKKY) on 16.09.2015 to be implemented by the DMFs in order to implement various development and welfare projects/programs only in mining affected areas, and to ensure long-term sustainable livelihoods for the affected people in mining areas. There are no such provisions in the MMDR Act to divert funds allocated in DMF for purposes other than welfare of people in mining districts.
- (d) Section 9B introduced through the MMDR Amendment Act, 2015, prescribes that the composition and functions of the District Mineral Foundation shall be such as may be prescribed by the State Government. Such information is not maintained centrally.
- (e) Ministry of Mines vide communication dated 28.03.2020 and subsequent amendments dated 11.6.2020 as part of Pradhan Mantri Garib Kalyan Yojna (PMGKY) issued one time relaxation to State Govt. for using 30% of District Mineral Foundation funds available in districts for implementation of the projects under Pradhan Mantri Khanij Kshetra Kalyan Yojna (PMKKKY) for medical interventions required for testing and treating the patients affected by COVID-19 pandemic. This was also done for welfare of people in mining districts in this COVID-19 pandemic situation. In whole country, total Rs.364.84 cr. is utilized as on 15.9.2020 for COVID-19. Govt. of Jharkhand has utilized only Rs. 9.66 cr. for the said purpose.

Annexure-I referred to in reply to part (a) & (b) of Unstarred Question No – 1840

Following is the district wise fund collection and utilization as on July 2020:

Sr. No.	Name of District	Fund Collection (In Cr.)	Fund Utilization (In Cr.)
1	Bokaro	525.70	254.56
2	Chaibasa	1148.12	223.58
3	Chatra	722.67	228.33
4	Deoghar	97.26	20.60
5	Dhanbad	1453.10	1066.50
6	Dumka	15.10	0.00
7	Garhwa	1.56	1.11
8	Giridih	25.63	3.27
9	Godda	382.24	169.48
10	Gumla	42.40	6.19
11	Hazaribagh	256.00	96.16
12	Jamshedpur	57.03	42.87
13	Jamtara	2.61	1.19
14	Khunti	4.52	2.86
15	Koderma	3.18	0.62
16	Latehar	45.42	15.85
17	Lohardaga	19.32	3.73
18	Pakur	63.72	1.36
19	Palamu	32.59	0.55
20	Ramgarh	710.77	681.95
21	Ranchi	81.56	9.40
22	Sahebganj	45.77	1.95
23	Saraikella	9.38	4.54
24	Simdega	4.16	1.53
Total		5749.80	2838.16

Annexure-II referred to in reply to part (a) & (b) of Unstarred Question No – 1840

Sector wise Project Details - Jharkhand (Till July 2020)

S.No.	Sectorwise work	No. of Projects	Amount Sanctioned (In cr.)	Amount Spent (in cr.)
High Priority work-60%				
1	Drinking water supply	16679	3963.51	2221.34
2	Environment Preservation and pollution control measures.	1	0.30	0.30
3	Health	90	35.37	20.87
4	Education	247	31.19	19.76
5	Welfare of Women and Children.	1482	26.06	7.22
6	Welfare of aged and disabled people.	2	0.31	0.00
7	Skill development	27	14.08	4.95
8	Sanitation	16	451.30	376.55
9	Other	0	0.00	0.00
Sub Total		18544	4522.11	2650.99
Other Priority work-40%				
1	Physical infrastructure	425	454.14	109.50
2	Irrigation	141	97.05	57.19
3	Energy and watershed development.	0	0.00	0.00
4	Any other measures for enhancing environmental quality in mining district.	9	1.08	1.08
5	Other	25	20.36	19.41
Sub Total		600	572.62	187.17
Total		19144	5094.73	2838.16

Details of the projects in Bokaro, Dhanbad and Giridih are as follows:

Sector	Dhanbad			Bokaro			Giridih		
	No. of Schemes	Sanctioned Amount	Spent Amount	No. of Schemes	Sanctioned Amount	Spent Amount	No. of Schemes	Sanctioned Amount	Spent Amount
Drinking water	70	1527.25	941.95	31	435.28	240.41	12	2.55	1.74
Sanitation	1	116.34	116.34	1	10.00	10.00	0	0.00	0.00
Health Care	6	1.66	0.52	3	2.40	2.40	0	0.00	0.00
Others	11	264.23	7.69	3	1.74	1.74	15	2.70	1.54
TOTAL	88	1909.49	1066.50	38	449.42	254.56	27	5.26	3.27